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Title: The Minister of State in the Ministry of Communications and Information Technology and Minister of State in the Ministry of Shipping laid a statement regarding status of implementation of the recommendations contained in the 177th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2012-13), pertaining to the Ministry of Shipping.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MILIND DEORA): On behalf of my senior colleague, Shri G.K. Vasan, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 177th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2012-13), pertaining to the Ministry of Shipping.

In pursuance of Rule 389 of the rules of Procedure and Conduct of Business in Lok Sabha (Eleventh Edition) and direction 73A issued vide Lok Sabha Bulletin – Part II dated September 1, 2004, I am making this Statement on the status of implementation of Recommendations contained in the 177th Report of the Department-Related Parliamentary Standing Committee on Transport, Tourism and Culture.

The Standing committee on Transport, Tourism and culture had held its meeting on 16th April, 2012 to consider 177th Report. The Committee considered and adopted the report at its meeting held on 3rd May, 2012. The 177th Report was presented to the Rajya Sabha on 7/5/2012 and was laid on the Table of the Lok Sabha on 7/5/2012.

Now, I am laying down on the Table of the House a Statement giving the status of implementation of those recommendations contained in the 177th Report.
